NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.A. No. 46/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2017

NAME OF THE PARTIES: M/s. Winchester Properties Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

NAM

46 Pheroze Mehta vishal Thakur ilb Argus Pontros....

ORDER

CSA No. 43/230-232/NCLT/MB/MAH/2017

CSA No. 44/230-232/NCLT/MB/MAH/2017

CSA No. 45/230-232/NCLT/MB/MAH/2017

CSA No. 46/230-232/NCLT/MB/MAH/2017

CSA No. 47/230-232/NCLT/MB/MAH/2017

CSA No. 243/230-232/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, post this matter on 5th July 2017.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)